

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

(2)

O.T./TA/MP, No. _____/199

Versus _____

Date of Order	Orders
12.3.93.	None present on behalf of the applicant
	On 16.12.92 and 29.1.93 Mr. Anil Khanna, counsel for applicant, prayed that he wants to file M.P. for the condonation of delay. There is an office report dated 3.3.93 that the M.P. has not been filed. The O.A. is time barred and is rejected.
	By (B. N. Bhoundiyal) Member (A)
	(D. L. Mehta) ice Chairman
	Copy sent to the app. Counsel & resp no 1 on
	Under 2091 to 2092
	Date 29-3-93
	<u>15/3/93</u>